GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3403 ANSWERED ON:16.03.2011 RECOVERY OF AAI DUES FROM AI Paranjpe Shri Anand Prakash

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Private Airliners have recently complained to the Airports Authority of India (AAI) for not recovering the dues from Air India;
- (b) if so, the total dues to be paid by Air India to AAI;
- (c) the reasons for delay in recovery of dues;
- (d) whether the Airports Authority of India had initiated any steps for recovery of dues from Air India; and
- (e) if so, details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) & (b): No, Madam. The dues as on 31.01.2011 on Air India were Rs. 720 crores.

In addition, the dues of Airports Authority of India (AAI) against other major airlines in India as on 31.01.2011 are as under (Amount in crores in Rs.): Kingfisher - 257.62, Go Airlines - 6.77, Intergloble Aviation Ltd. (Indigo) - 13.29, Jet Airways - 38.49, Jet Lite (India) Ltd. - 13.96, Spicejet Ltd. - 16.99, Paramount Airways - 4.88, Others (Small / Non Operating Airlines) - 50.13.

(c), (d) & (e): Air India Limited (AIL) is a National Carrier coming under the Ministry of Civil Aviation. Airports Authority of India (AAI) has been making persistent efforts to recover its dues from AIL.